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and

(b) if so, what are Government's reaction thereto ?]

रक्षा मंत्री (श्रीजगजीवन राम): (क) तथा (ख) एक विवरण सभा के पटल पर रख दिया गया है।

#### विवरण

17 सितम्बर, 1970 को नौसेना अध्यक्ष द्वारा दिए गए वक्तव्य का सरकार को ध्यान है। परन्तु उस वक्तव्य का वह अभिप्राय न था जो प्रश्न के खंड (2), (3) और (4) में बताया गया है। समाचारपत्नों के प्रतिनिधियों के साथ बातचीत में नौसेना अध्यक्ष ने किन्हीं ऐसे सम्वर्द्धनों का उल्लेख नहीं किया था कि जो पहले से जात न हों, चाहे वह हिन्द महासागर के संबंध में हों या पाकिस्तान द्वारा अधिप्राप्तियों के संबंध में हो

 अपने देश की मुरका को प्रभावित करने वाले सभी सम्बर्द्धनों का ध्यान रखना जारी रहेगा।

t[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) A statement is laid on the. Table of the House.

#### STATEMENT

The Government is aware of the statement made by the Chief of the Naval Staff on the 17th September, 1970. But the statement did not imply what has been mentioned in clauses (ii), (iii) and (iv) of the Question. In his conversation with Press representatives, the Chief of the Naval Staff did not refer to any developments which are not already well-known, either in respect of the Indian Ocean or the acquisitions of Pakistan.

- 2. All developments having a bearing on the security of our country, will continue to be watched.]
  - t[ ] English translation.

# SHIFTING OF OFFICES OUTSIDE DELHI

\*443. SHRI RAJENDRA PRATAP SINHA:

SHRI KRISHAN KANT; SHRI ARJUN ARORA:

DR. SALIG RAM:

Will the Minister of HEALTH AND' FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has requested the Government to shift some of its offices from Delhi to relieve the pressure on civic amenities and services; and
- (b) if so, whether Government have-taken any decision in this regard?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) and (b) The Delhi Development Authority have advised that comprehensive measures should be taken to curb the pressure of in-migration into Delhi and to reduce the pressure of nopulation on Delhi by preventing the location of new offices in the Capital and moving such offices as can effectively function from outside Delhi to other parts of the country. The whole question is under Government's active consideration; it has, of course, been the objective, since-some years, to move out of Delhi, offices that need not function here and some results have been achieved

#### CLOSE DOWN OF ANTIBIOTICS PLANT AT RISHIKESH FOLLOWING ALAKNANDA FLOODS

•444. SHRI M. K. MOHTA:

SHRI BANKA BEHARY DAS:

SHRI N. G. GORAY:

SHRI LOKANATH MISRA:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government had constituted an inquiry into the circumstances under which the public sector Antibiotics Plant at Rjshikesh was shut down following Alaknanda floods causing heavy losses to Government; and

(b) if so, result thereof and the action taken to Government in this regard?

THE MINIS'HER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METAI S (SHRI D. R. CHAVAN): (i) No, Sir.

(b) Does not arise.

## OUT-OF-TURN ALLOTMENT OF GOVERNMENT ACCOMMODATION

\*445. SHRI 1:HITTA BASU: Will the Minister of iEALTH AND FAMILY PLANNING AND WORKS, HOUSING AN) URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government employees who were sanctioned out-of-tum allotment of Government accommodation in Delhi in 1967 on medical grounds have not been allotted quarters so far whereas others who were sancti med on the same basis subsequently, have already been allotted houses;
  - (b) if so, the reasons therefor;
- (c) whether ii is also a fact that fresh outof-turr allotments on medical grounds are beirg made on *ad hoc* basis whereas the ok sanctioned cases are still lying pendii g; and
  - (d) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUTNG AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) and (b) A number of Government em :< loyees were sanctioned out-of-turn allotments of Government accommodation in 1967 on medical grounds. As tl e allotments in such cases were to be made within the quota prescribed for ihe purpose, many of these sanctions emained unsatisfied for long periods. Later, on account of the over-all shortage of residential accommodation in Delhi, a ban was imposed on fresh applications with effect from 17th May, 196£ The matter was reexamined in May, 1969 and it was decided to review all the pending sanctions, as it was felt that, with the passage of time, there might have been changes in the :ircumstances in which sanctions had been issued. On the basis of the information called for in

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connection with these cases and otherwise, a number of them were reviewed and appropriate further decisions were taken to confirm or modify the previous approvals. The cases in which the required information is still not available or in which it has been found necessary to call for further information are still to be reviewed. For this reason, it is possible that a person junior according to the original sanction might have got an allotment earlier, it having been possible to review his case earlier.

(c) and (d) There was a ban on entertaining fresh requests for out-of-turn allotments up to 30th September. 1970. However, requests for such allotments on medical grounds in exceptional circumstances were placed for consideration before a Special Accommodation Committee constituted for this purpose and for reviewing past approvals. Pending sanctions for out-of-turn allotments are being dealt with as explained above.

### पूर्वी जर्मनी के साथ राजनियक सम्बन्ध

\*446. श्री ना० कृ० शेजवलकर : श्री निरंजन वर्मा : श्री सुन्दर सिंह भंडारी : श्री प्रेम मनोहर :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि 25 अगस्त, 1970 को भारत में पूर्वी जर्मनी के व्यापार कार्यालय के भूतपूर्व प्रधान श्री हरवर्ट फिशर ने दिल्ली में एक संवाददाता-सम्मेलन में यह कहा था कि उनकी सरकार ने उन्हें भारत में पूर्ण राजदूत का पद प्रदान किया है और यह कि भारत द्वारा पूर्वी जर्मनी के साथ वाणिज्यक दूतावास के स्तर पर सम्बन्धों की स्थापना उस देश को राजनियक मान्यता दिये जाने के बराबर है और यह भी कि उन्होंने नई दिल्ली में 19 अगस्त, 1970 को वैदेशिक-कार्य मंत्री को अपनी सरकार की ओर से अपने पद के प्रमाण-पत्न प्रस्तुत कर दिये हैं; और
- (ख) यदि हां, तो इस पर सरकार की क्या प्रतिकिया है ?